CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI



CP NO. 288/2003 IN OA NO. 1681/2001

This the 16th day of February, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J) HON'BLE SH. R.K.UPADHYAYA, MEMBER (A)

Sh. D.L.Yadav son of Late Sh. B.L.Yadav retired Chief Postmaster New Delhi G.P.O., R/O A-232 40 ft. Road Mahavir Enclave Part, New Delhi-110055.

(By Advocate: Sh. Sant Lal)

Versus

- Ms. P.Balasubramanian, Secretary,
 M.O. Communications, Deptt. of Posts,
 Dak Bhawan, New Delhi-110001.
- Ms. Jyotsana Diesh, Chief Postmaster General, Delhi Circle, Meghdoot Bhawan, New Delhi-110001.

(By Advocate: Sh. Ravinder Sharma proxy for Sh. R.P.Aggarwal)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned proxy counsel for respondents submits that they have fully complied the Tribunal's order. Counsel for applicant agrees that Tribunal's order has been complied with. Nothing survives in the CP. CP has become infructuous and the same is dismissed. Notices are discharged.

(R.K. UPADHYAYA) Member (A)

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KULDIP SINGH Member (J)

